

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 872
ANSWERED ON 27/07/2026**

IMPLEMENTATION STATUS OF HOUSING FOR ALL

872. SHRI NEERAJ SHEKHAR:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the present status of implementation of housing for all under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and PMAY-U 2.0, district-wise in the State of Uttar Pradesh;
- (b) the number of houses sanctioned, completed and handed over under PMAY-U during each of the last three years, district-wise; and
- (c) the targets fixed for sanction and completion of dwelling units under PMAY-U 2.0 in the State of Uttar Pradesh during the next three years, district-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

PMAY-U and PMAY-U 2.0 adopt a demand driven approach and no target has been fixed by the Government. States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 with all details on the portal.

States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary lists are done by the States/UTs. The Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposal submitted by States/UTs, a total of 127.68 lakh houses including 16.20 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 121.03 lakh houses have been grounded and 99.07 lakh are completed/ delivered to the beneficiaries across the country as on 13.07.2026. A total of ₹2,12,483 crores of Central Assistance have been approved of which ₹1,80,582 crores have been released to States/UTs based on the compliances submitted by them. The progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

A total of 21.6 lakh houses have been sanctioned in the State of Uttar Pradesh including 3.99 lakh houses under PMAY-U 2.0, of which 20.4 lakh houses have been grounded and 17.25 lakh houses are completed/delivered to the beneficiary under the scheme. The district-wise details of total houses sanctioned and completed/handed over to the beneficiaries so far and during each of last three years for State of Uttar Pradesh under these schemes are at Annexure.

District-wise details of total houses sanctioned and completed/ handed over to the beneficiaries so far and during each of last three years for State of Uttar Pradesh under PMAY-U & PMAY-U 2.0

Sr. No.	District	Physical Progress of Houses so far (Nos)		Sanctioned during each of last three years			Completed/ handed over during each of last three years		
		Sanctioned	Completed/ handed over	2023-24	2024-25	2025-26	2023-24	2024-25	2025-26
1	Agra	57,265	50,823	-	2,644	3,441	1,420	493	165
2	Aligarh	36,912	26,714	-	453	9,287	2,363	1,977	227
3	Ambedkar Nagar	22,881	19,887	2,217	357	1,974	2,781	4,315	559
4	Amethi	9,256	7,536	-	577	657	609	1,746	213
5	Amroha	17,695	11,531	2,147	57	6,025	327	1,756	56
6	Auraiya	11,696	9,142	-	71	2,201	1,821	1,156	198
7	Ayodhya	27,394	19,352	837	947	6,461	4,493	1,896	249
8	Azamgarh	19,884	16,361	615	1	3,144	1,630	972	197
9	Baghpat	14,306	12,108	553	557	1,316	1,360	3,080	193
10	Bahraich	17,498	12,748	2,241	1,181	3,000	1,264	2,630	260
11	Ballia	23,163	20,159	908	207	2,109	2,727	3,088	487
12	Balrampur	5,803	4,617	176	30	872	407	1,275	451
13	Banda	23,039	19,140	5,664	25	3,055	2,351	3,602	120
14	Bara Banki	26,633	23,926	426	606	1,155	5,640	1,772	475
15	Bareilly	52,263	37,616	5,513	833	13,051	6,433	8,055	964
16	Basti	22,452	17,925	3,472	633	3,148	1,944	4,174	322
17	Bhadohi	30,866	27,005	-	138	3,415	932	348	138
18	Bijnor	31,757	23,258	-	1,759	5,905	1,625	1,019	307
19	Budaun	27,271	17,840	134	635	7,689	702	763	151
20	Bulandshahr	53,894	45,983	-	471	5,394	7,727	5,072	506
21	Chandauli	11,452	10,193	1	236	628	918	1,391	248
22	Chitrakoot	11,506	7,729	904	-	1,966	898	1,618	179
23	Deoria	33,296	24,154	284	792	6,165	1,633	2,106	455
24	Etah	13,711	9,943	1,417	150	2,889	976	1,745	192
25	Etawah	12,845	9,918	-	128	2,517	1,823	2,055	338
26	Farrukhabad	16,750	11,694	537	40	4,856	2,503	2,402	192
27	Fatehpur	21,280	18,141	8,786	545	2,119	1,020	8,314	769
28	Firozabad	53,666	44,358	-	18	7,331	4,443	2,708	864
29	Gautam Buddha Nagar	30,551	29,899	-	71	515	174	32	5
30	Ghaziabad	90,038	73,735	9,858	725	10,873	4,973	10,976	4,284
31	Ghazipur	14,315	10,794	-	1,237	1,870	587	1,054	350
32	Gonda	8,259	6,666	681	64	1,501	552	652	196
33	Gorakhpur	69,094	55,626	8,975	2,826	8,100	10,803	8,501	463
34	Hamirpur	16,907	13,206	2,314	1,528	1,122	2,640	1,940	211
35	Hapur	13,472	9,822	1,708	82	1,833	2,060	898	157
36	Hardoi	25,352	18,534	-	1,450	4,209	2,152	459	62
37	Hathras	8,505	7,016	21	122	1,170	245	186	60
38	Jalaun	28,276	21,413	1,434	1,515	5,095	4,874	4,208	397
39	Jaunpur	29,567	23,176	-	585	3,966	843	1,327	330
40	Jhansi	39,207	32,079	-	870	5,291	841	3,001	867
41	Kannauj	12,476	10,275	1,636	244	1,682	1,398	1,709	58
42	Kanpur Dehat	20,550	14,873	130	665	4,357	4,164	1,971	60
43	Kanpur Nagar	37,422	31,852	21	160	4,439	6,185	1,743	67
44	Kasganj	11,051	8,571	-	120	2,315	427	177	16
45	Kaushambi	21,225	16,215	466	1,707	2,209	3,493	3,988	203
46	Kheri	38,045	31,442	4,158	1,227	4,734	2,707	4,966	310
47	Kushinagar	47,643	37,906	5,721	-	8,061	1,243	7,278	1,148

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		Sanctioned	Completed/ handed over	2023-24	2024-25	2025-26	2023-24	2024-25	2025-26
48	Lalitpur	24,334	21,397	1,290	1,585	688	2,303	2,082	672
49	Lucknow	86,571	75,877	6,933	5,551	4,578	11,461	8,775	458
50	Mahoba	14,604	12,670	-	438	678	2,565	1,630	155
51	Mahrajganj	40,633	30,074	5,222	455	8,818	4,566	10,256	785
52	Mainpuri	13,645	11,207	70	360	1,406	890	758	102
53	Mathura	50,736	41,546	-	1,414	6,752	7,504	3,179	221
54	Mau	23,379	18,373	668	815	4,138	719	1,066	62
55	Meerut	40,360	31,990	-	663	7,252	2,873	3,630	327
56	Mirzapur	47,217	44,055	11,666	618	1,473	1,976	10,360	2,798
57	Moradabad	43,423	36,450	8,134	652	5,224	3,333	8,918	955
58	Muzaffarnagar	25,000	22,598	690	356	1,590	2,042	2,088	177
59	Pilibhit	24,999	21,308	776	237	3,260	983	916	56
60	Pratapgarh	37,084	14,976	1,655	1,039	19,453	1,961	3,063	341
61	Prayagraj	41,851	30,946	8,112	-	8,971	2,105	9,717	1,015
62	Rae Bareli	16,601	12,503	1,705	289	3,626	860	1,988	277
63	Rampur	28,346	23,802	1,786	102	3,736	2,468	3,801	278
64	Saharanpur	52,800	35,917	7,919	346	16,011	4,963	5,810	706
65	Sambhal	19,147	12,363	-	963	5,672	3,202	1,468	146
66	Sant Kabir Nagar	24,670	22,553	425	769	714	4,397	3,268	301
67	Shahjahanpur	35,324	25,808	4,910	1,568	7,124	3,099	7,191	1,725
68	Shamli	19,708	16,998	2	79	2,457	1,608	659	66
69	Shrawasti	6,179	5,630	-	62	331	386	833	164
70	Siddharthnagar	27,529	21,866	4,117	865	3,222	3,236	6,657	695
71	Sitapur	37,886	28,592	97	1,251	6,146	1,349	255	70
72	Sonbhadra	15,779	11,331	2,305	934	3,408	773	2,332	100
73	Sultanpur	7,324	5,716	-	363	1,140	513	171	36
74	Unnao	35,606	29,958	3,239	1,440	3,767	1,801	2,829	125
75	Varanasi	51,055	46,394	6,128	3,121	1,417	12,623	2,278	51
Total		21,60,179	17,25,799	1,51,804	55,624	3,18,164	1,99,690	2,32,572	31,583